

556/88

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Dt: 9-8-88

Tribunal's Order

Mr. Walia for the applicant.

Mr. Pai for the respondents.

At the request of Mr. Pai adjourned to 16-8-88,
for admission and considering the question of
interim relief.

B.C. Gadgil

(B.C. Gadgil)
Vice-Chairman.

Mrs. J.A. Dayanand

(Mrs. J.A. Dayanand)
Member (A)

16-8-1988

Shri G. S. Walia, advocate for the applicant
and Shri V. G. Andhalkar, Sr. Personnel
Inspector, Matunga office for the Respondents.

Shri V. G. Andhalkar requests for an adjourn-
ment as their advocate, Shri Pai, is not
able to come to the Tribunal as he is
not keeping well. Adjourned to 17-8-88.
i.e. tomorrow.

Tomorrow orders on the Misc. Petition filed
by the applicant today would also be
passed.

A copy of the Misc. Petition is given to
Shri V. G. Andhalkar.

(M. B. MUMDAR)
M (J)

(L. H. A. REGO)
M (A)

16.8.88

M.P.No. 443/88
or stay for
suspension order.
884
16-8-88